

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3403  
ANSWERED ON:01.08.2014  
FDI IN SINGLE BRAND RETAIL  
Hansdak Shri Vijay Kumar

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether any proposal to modify the sourcing norms in respect of Foreign Direct Investment (FDI) in single brand retail trading is under consideration of the Government;
- (b) if so, the details thereof along with the steps/decisions taken by the Government in this regard;
- (c) whether proposals of multinational companies to start single brand retail trading are pending with the Government;
- (d) if so, the details thereof; and
- (e) the action taken/ being taken by the Government thereon?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

(a): No, Madam.

(b): Does not arise.

(c) to (e): The Government has received some proposals from multinational companies to start single brand retail trading . The proposals are under various stages for approval process.